

have been stayed by courts, the Chief Commissioners have been advised to get the stays vacated, wherever possible.

(d) The assessments pertaining to the assessment years required to be completed within the time prescribed under the Income tax Act have been completed.

[Translation]

Unauthorised Occupation of Land and Bungalows in Varanasi Cantonment Area

5309. SHRIRAJNATH SONKAR SHASTRI: Will the Minister of DEFENCE be pleased to state:

(a) whether some land of the Varanasi Cantonment area and bungalows constructed by British nationals there, are in unauthorised occupation of the members of the Cantonment Board and relatives of military officers; and

(b) if so, the details thereof and the action proposed to be taken by the Government against those persons?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) There are some encroachments on the Defence lands and the lands vested in the Cantonment Board, Varanasi. There is no information whether the encroachers are related to members of the Cantonment Board or military officers.

(b) In some cases eviction proceedings under the Public Premises (Eviction of Unauthorised Occupants) Act are in progress, while in certain other cases the matter is pending before the Civil Courts.

[English]

Import of Tea

5310. SHRIRAJNATH SONKAR SHASTRI: Will the Minister of COMMERCE be pleased to state:

(a) whether there is any proposal to import tea when India is the world's largest tea producing country;

(b) if so, the reasons therefor; and

(c) the details of import planned to be resorted to and at what rate?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (c). Import of tea for domestic consumption is not allowed. However as per present Government policy import of tea for purposes of export after value-addition is allowed under the Advance Licensing Scheme.

Export of Cloves

5311. SHRIC.P. MUDALAGIRIYAPPA: Will the Minister of COMMERCE be pleased to state:

(a) the quality of cloves exported particularly from Karnataka and Kerala during the last three years, year-wise;

(b) whether there is a great demand for cloves in the international market; and

(c) if so, the steps taken by the Union Government to boost export of cloves?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHED): (a) to (c). Our total production of cloves is estimated to be about 1500 MT, which is not sufficient to meet even the domestic demand. As a result we have to

import cloves. To promote production of cloves, Government arranges supply of planting material, provides irrigation facilities, etc.

Export of Coffee

5312. SHRI C.P. MUDALAGIRIYAPPA: Will the Minister of COMMERCE be pleased to state:

(a) the quantity of coffee exported particularly from Karnataka during the last three years, year-wise;

(b) whether there is a great demand for Indian Coffee in the international market; and

(c) if so, the steps taken by the Union Government to boost export of coffee?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) The quantity of coffee exported through Mangalore Port of Karnataka and the total exports of coffee from India during the last three fiscal years are as under:

Year	Total Export (Tonnes)	From Mangalore Port (Tonnes)
1988-89	98266	45680
1989-90	134052	44728
1990-91	100110	42691

(b) The steady increase in the exports of coffee from 33189 tonnes in 1970-71 to 100110 tonnes in 1990-91 reveals the increase in demand for Indian Coffee in the International market.

(c) Besides readjustment of exchange rate, the Government has recently introduced the EXIM Scrip in place of REP licence, which is expected to help in boosting export of coffee.

Talks with Traders on Price Rise

5313. SHRI C.P. MUDALAGIRIYAPPA: Will the Minister of FINANCE be pleased to state:

(a) whether the Union Government had invited traders to discuss the issue of price rise;

(b) if so, when and the outcome of the discussion held;

(c) whether any directives have been issued to the traders in this regard; and

(d) if so, the extent to which it will help in checking the rise in prices?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (RAMESHWAR THAKUR): (a) to (d). The Finance Minister, in paragraph 129 of the Budget Speech has *inter alia* announced that he would invite the representatives of industry and trade to work out the modalities for realisation of the objectives in regard to prices of essential commodities. Follow-up action on the announcement made in the Budget, 1991-92, is under way.

Short-Term Credit From Commercial Banks

5314. SHRI GEORGE FERNANDES: Will the Minister of FINANCE be pleased to state: